

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SRINIVASAN. M.D

counsel for respondent
(NSDL)

[Signature]

ORDER

Counsel for petitioner called but absent. Shri M D Srinivasan, counsel representing National Security Depositories Ltd present and prayed time for filing objections in the matter. Considering his request, time enlarged. Put up on 30.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)